

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE T.R.RAVI

Friday, the 13th day of October 2023 / 21st Aswina, 1945

WP(C) NO. 33188 OF 2023 (W)

PETITIONER:

SUJESH G.K, [REDACTED]

AS GENERAL SECRETARY OF WELFARE ORGANISATION FOR TUTORIALS AND
TEACHERS(WOTT) REGISTRATION NUMBER KLM/TC/466/2018**RESPONDENTS:**

1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY TO GOVERNMENT REPRESENTED BY THE CHIEF SECRETARY TO GOVERNMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
2. THE PRINCIPAL SECRETARY TO GOVERNMENT THE PRINCIPAL SECRETARY TO GOVERNMENT, GENERAL EDUCATION DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
3. THE PRINCIPAL SECRETARY TO GOVERNMENT, LOCAL SELF GOVERNMENT DEPARTMENT THE PRINCIPAL SECRETARY TO GOVERNMENT, LOCAL SELF GOVERNMENT DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
4. THE STATE POLICE CHIEF POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM, PIN - 695014
5. THE TRANSPORT COMMISSIONER TRANSPORT DEPARTMENT, KSRTC BUILDING COMPLEX, THAMPANOR, THIRUVANANTHAPURAM, PIN - 695014
6. THE DIRECTOR OF GENERAL EDUCATION GENERAL EDUCATION DEPARTMENT, JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
7. THE AUTHORISED OFFICER, THE KERALA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS THE KERALA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS, TC.14/2036, VANROSS JUNCTION, KERALA UNIVERSITY P.O., THIRUVANANTHAPURAM, PIN - 695034

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay of all further proceedings pursuant to Ext.P1 until disposal of this Writ Petition which may cause irreparable damages to the petitioner and pass any such direction in the interest of justice equity and good conscience.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of SRI.SYAM J.SAM, Advocate for the petitioner, GOVERNMENT PLEADER for R1 to R6, SRI.THOUFEEQ AHAMMED, Advocate for R7, the court passed the following:

T.R.RAVI, J.

W.P(C).No.33188 of 2023

Dated this the 13th day of October, 2023.

ORDER

Admit. Government Pleader takes notice for respondents 1 to 6. Sri.Thoufeeq Ahammed takes notice for the 7th respondent.

There will be an interim stay of operation of Ext.P1 in so far it relates to the conduct of tuition during the night.

H/o.



Sd/-
T.R.RAVI
JUDGE

LEK

APPENDIX OF WP(C) 33188/2023

Exhibit P1

TRUE COPY OF THE ORDER DATED 4/8/2023 PASSED BY THE 7TH RESPONDENT

